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MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. PRITHPAL KAUR
(ASSISTANT REGISTRAR)

Date: 02/11/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	154854	661759	M/S. TOA PAINT (THAILAND) CO.LTD, 31/2 MEO3, BANGNA-TRAD ROAD, TAMBON BANG SOAW THONG, AMPHOE BANGP;EE, SAMUDPRAKARN PROVICE, THAILAND. v/s M/S. IMPERIAL CHEMICAL INDUSTRIES PLC., IMPERIAL HOUSE, MILLBANK LONDON SW1P 3JF, ENGLAND U.K	M/S. ANAND AND ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013. v/s M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SERTOR-27, GURGOAN-122002
2	145691	810334	M/S. NORTH INDIA SALES CORPOTATION, GA/1568-A, AMAR SACHDEVA BUILDING, BHAGIRATH PALACE, DELHI-110006. v/s M/S. EASTERM MEDIKIT LTD., 3 DR G.C. NARANG MARG, DELHI-110007.	M/S. NORTH INDIA SALES CORPOTATION, GA/1568-A, AMAR SACHDEVA BUILDING, BHAGIRATH PALACE, DELHI-110006. v/s M/S. MADAMSER & CO. F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052.

3	166060	812081	<p>M/S. KESHARI DIESELS, NEAR SEN DHARAM KANTA, HATHARAS ROAD, AGRA (U.P) v/s M/S. EICHER GOODEARTH LIMITED, EICHER HOUSE, 12 COMMERCIAL COMPLEX, GREATER KAILASH-II (MASJID MOTH), NEW DELHI-110048</p>	<p>M/S. P.K ARORA, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA (U.P) v/s M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI-110013.</p>
4	115706	814797	<p>M/S. PECO PERFUMERS. B1/50, SECTOR-G, ALIGANJ, LUCKNOW-226024. UTTAR PRADESH. v/s M/S. N. RANG RAO & SONS, 1553, VANIVILAS ROAD, P.B. NO-52 MYSORE-570004.</p>	<p>M/S. LONDON TRADE MARK. FIRST FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018. v/s M/S. V. VEERARANGVAN. NO.10, SECOND MAIN ROAD, C.I.T COLONY, MYLAPORE, CHENNAI-600004.</p>
5	154834	816299	<p>M/S. VETERINARY TECHNOLOGIES CORPORATE, 1872 PRATT DRIVE SUITE 1725, CORPORATE RESEARCH CENTER, BLACKBURG, VIRGINIA 24060-6363 USA. v/s M/S. RAPTAKOS, BRETT & CO., 253,DR.ANNIE BESANT ROAD, WORLI MUMBAI-400030.</p>	<p>M/S. ANAND AND ANAND, B-41, NIZAMUDDIN EAST, NEW DELHI-110013. v/s M/S. RAPTAKOS, BRETT & CO., 253,DR.ANNIE BESANT ROAD, WORLI MUMBAI-400030</p>
6	156503	862601	<p>M/S. SWEET HOME PRODUCTS PVT.LTD. E-32, BASEMANT, KALKAJI, NEW DELHI-110019. v/s M/S. PLANET WATTOHM, AVENUE FELIX LOUAT, ZONE INDUSTRIELLE, 60300, SENLIS, FRANCE.</p>	<p>M/S. M. P. MIRCHANDANI & CO. RAM MANSION, IST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001. v/s M/S. REMFRY & SAGAR. REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR- 27, GURGAON-122002</p>

7	729496	563944	<p>M/S. APPLINCES EMPORIUM, 1847, BHAGIRATH LACE, CHANDNI CHOWK DELHI-110006. v/s M/S. GAJJAR'S SALES & SERVICE CENTRE., SHOP NO.11, BMC SHOPING CENTRE, SENAPATI BAPAT MARG, OPP. ELPHINSTON MILS MAIN GATE, ELPHINSTON (W) MUMBAI- 400025.</p>	<p>M/S. H.P SINGH. H-7, GREEN PARK EXTN. NEW DELHI-110016. v/s M/S. GAJJAR'S SALES & SERVICE CENTRE., SHOP NO.11, BMC SHOPING CENTRE, SENAPATI BAPAT MARG, OPP. ELPHINSTON MILS MAIN GATE, ELPHINSTON (W) MUMBAI-400025.</p>
8	129174	854199	<p>M/S.VARINDER KUMAR VIPIN KUMAR JAIN, 90,CHANDAN NAGAR, SODAL ROAD JALANDHAR (P.B) v/s M/S.KHURANA ENGINEERING WORKS. V.P.O. MANSOORWAL DONA, NEAR SATNAM ATTA CHAKI, KAPURTHALA-144601,</p>	<p>M/S. S .HANDA & CO. B-XVIII/18, PURIAN MOHALLA, BATALA-143505. (P.B) v/s M/S. ARORA REGISTRATION SERVICE, 1158, BAZAR KANAK MANDI, AMRITSAR-143006, (P.B)</p>
9	DEL-T 4873/96012	862149	<p>M/S. K.B ENGINEERING WORKS, GOBINDPURA MARKET, MILLER GANJ, LUDHIANA-3 (PB) v/s M/S. K.B. ENGINEERING COMPANY (P) LTD, S.NARNAM SINGH RAMGARHIA MARG, SULTANWING ROAD, AMARITSAR-143001. PUNJAB STATE.</p>	<p>M/S. MAHTTA & CO, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1. (PB) v/s M/S. ARORA REGISTRATION SERVICE, 1158, BAZAR KANAK MANDI, AMRITSAR-143006. (PB)</p>



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Date: 03/11/2015

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CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T 3422/60636	708614	M/S. RAVI MOTOR CO, DEV MOTOR MARKET, ZEENAT BARI, KASHMERE GATE, DELHI-110006. v/s M/S. MARSHALL CYCLES, B-18, INDUSTRIAL AREA, SITE NO.3, MEERUT ROAD, GHAZIABAD (U.P.)	M/S. MAHTTA & CO., 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-141001. (P.B.) v/s M/S. THE APEX COMPANY. 4B/83, WEST KARAWAL NAGAR, NEAR HANUMAN MANDIR, DELHI-110094.
2	DEL-T 4684/105244	732329	M/S. OMNI ENTRPRISES, A-96, SHASTRI NAGAR, DELHI-110052. v/s M/S. ELITE ELECTRICALS, D-1/7, MAYAPURI INDUSTRIAL AREA, PHASE-II, NEW DELHI-110064.	M/S. GENERAL REGISTRATION SERVICE, A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI-110007. v/s M/S. DELHI REGISTRATION SERVICE., 85/86 GADODIA MARKET, KHARI BAOLI, DELHI-110006.

3	134558	771353	M/S. AVON CYCLES LIMITED, G.T. ROAD LUDHIANA-141003. v/s M/S. COOPER TIRE & RUBBER COMPANY., 701, LIMA AVENUE , FINDLAY OHIO 45840, UNITED STATE OF AMERICA.	M/S. MADAMSER & CO., F-106, ASHOK VIHAR PHASE-I, DELHI-110052. v/s M/S. DASWANI & DASWANI, JABAKUSUM HOUSE, 1 ST FLOOR 34, CHITTARANJAN AVENUE, KOLKATA-700012.
4	162356	772062	M/S. CAPTIAL THREAD HOUSE, 4807, DEPUTY GANJ, SADAR BAZAR, DELHI-110006. v/s M/S.SUDHIR ENTERPRISES. 369, MITHA BAZAR, JALANDHAR CITY-144001	M/S. S.M GUPTA & COMPANY, 262, LAWAYER' CHAMBER, CRIMINAL SIDE TIS HAZARI COURTS, DELHI-110054. v/s M/S. ARORA REGISTRATION SERVICE, 1158, BAZAR KANAK MANDI, AMRITSAR-143006, PUNJAB
5	150593	774086	M/S. BRAKES INTERNATIONAL, K-45, UDYOG NAGAR, ROHTAK ROAD, DELHI-110041. v/s M/S. FORWARD AUTO INDUSTRIES, A-93/5 (G.I), WAZIRPUR, DELHI-110052	M/S. THE CALCUTTA TRADE MARK CO., 236, CHANDNI CHOWK – FATEHPURI, POST BOX NO.1237, DELHI-110006. v/s M/S. VIDHANI TRADE MARK CO., 1720/57, NAIWALA, KAROL BAGH, NEW DELHI-110005
6	DEL-T 4612/99902	800030	M/S. KOHINOOR PAINTS INTERNATIONAL., A-13, RATTAN CHAND ROAD, AMRITSAR-143001, PUNJAB STATE. v/s M/S. KOHINOOR PAINTS WORKS., N-3, SOUTH EXTENSION PART-I, NEW DELHI-110049	M/S. ARORA REGISTRATION SERVICE., 1158, BAZAR KANAK MANDI, AMRITSAR-143006, PUNJAB. v/s M/S. AMARJIT & ASSOCIATES, SUITE 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI-110005

7	DEL-T- 3415/60626	711609	M/S.JAIN AGRO INDUSTRIES, SULTANPUR ROAD , KAPURTHALA -144601. V/S M/S.RAJDHANI FLOUR MILLS LTD, B-30, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI-110035	M/S.ARORA REGISTRATION SERVICE, 1158, BAZAR KANAK MANDI, AMRITSAR-143006. V/S M /S. SHARP TRADE MARK CO, 15/1061,NAIWALA, KAROL BAGH, NEW DELHI-110005
8	DEL-T 3139/60021	673264	M/S. DEEPAK INDUSTRIES. GALI NO.8, SAMEYPUR BADLI, DELHI-110042. V/S M/S. AGGARWAL RUBBER MILLS, VILLAGE RAOWALI, POST OFFICE NURPUR, JALANDHAR- 144004, PUNJAB	M/S. PAWAN KUMAR, 5200/6, 1 ST FLOOR, GHAWRI COMPLEX, G.B ROAD, DELHI-110006. V/S M/S. ARORA REGISTRATION SERVICE, 1158, BAZAR KANAK MANDI, AMRITSAR-143006 PUNJAB
9	DEL-T 1657/55019	516978	M/S.KHUSI RAM BEHARI LAL 5190, LAHORI GATE, DELHI-110006. V/S M/S.NEW BHARAT RICE MILLS, FAIZPURA ROAD, BATALA-143505. DISTT.GURDASPUR, PUNJAB STATE	M/S. DELHI REGISTRATION SERVICE, 85/86 GADODIA MARKET, KHARI BAOLI DELHI-110006. V/S M/S. ARORA REGISTRATION SERVICE, 1158, BAZAR KANAK MANDI, AMRITSAR-143006. (PB)



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Name of Hearing Officer

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**DR. PRITHPAL KAUR
(ASSISTANT REGISTRAR)**

Date: 04/11/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	179910	760640	M/S.ROLEX SALES (INDIA), ROLEX HOUSE, P.O. SATNAMPURA, HADIABAD, PHAGWARA. (PB.) V/S M/S. ROLEX S.A., 3,5,7, RUE FRANCOIS- DUSSAND, GENEVA, SWITZERLAND.	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-141001. (PB.) V/S M/S. REMFRY & SAGAR. REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR- 27, GURGOAN-122002. (HARYANA)
2	DEL-T- 4651/102081	763739	M/S. KANGARO INDUSTRIES (REGD), B-XXX 6754, FOCAL POINT BEHIND AARTI STEELS LTD, LUDHIANA-141010. V/S M/S. KANIN INDIA (PVT) LTD, A-46 MOHAN COOPERATIVE INDUSTRIAL ESTATE DELHI, MATHURA ROAD,	M/S. AMARJIT & AASSOCIATES, SUITE 404, LAW ARCHADE 18, PUSA ROAD, NEW DELHI-110005. V/S M/S. MADAMSER & CO, F-106 ASHOK VIHAR PHASE-I, NEW DELHI-110052

			NEW DELHI	
3	153171	771857	<p>M/S. CAPTAIN INSULATORS, G-1/109, PHASE-II, MAYAPURI INDUSTRIAL AREA, NEW DELHI-110064. V/S M/S. MAYUR ELECTRICAL INDUSTRIES PVT LTD., A-44, SECTOR-58, NOIDA (U.P)</p>	<p>M/S. K & S PARTNERS 84C, C-6 LANE, OFF CENTRAL AVENUE SAINIK FARMS, NEW DELHI-110062. V/S M/S. DELHI REGISTRATION SERVICE, 85/86 GADODIA MARKET, KHARI BOALI, DELHI-110006.</p>
4	138002	780513	<p>M/S. JAI AMBEY TRADERS, 281/B, PARTAP MARKET, SADAR BAZAR, DELHI-110006. V/S M/S. EMAMI LIMITED, "STEPHEN HOUSE", 6A R.N. MUKHERJEE ROAD, KOLKATA-700001.</p>	<p>M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, NEW DELHI-110006. V/S M/S. DASWANI & DASWANI, JABAKUSUM HOUSE, 1ST FLOOR 34, CHITTARAJANA AVENUE, KOLKATA-700012.</p>
5	131025	781389	<p>M/S. ROSHAN STATIONARY MART, 5290, NEW MARKET, SADAR BAZAR, DELHI-110006. V/S M/S. DHARAMPAL PREMCHAND LTD, 4873, CHANDNI CHOWK, DELHI-110006</p>	<p>M/S. ATUL TRADE MARK CO. 2483, 2ND FLOOR, SHRI RAM PLACE, CHOWK TELLIWARA, SADAR BAZAR, DELHI-110006. V/S M/S. ANAND AND ANAND, B-41, NIZAMUDDIN EAST, NEW DELHI-110013</p>
6	168357	788167	<p>M/S. ABDUL IMRAN ABDUL BARKAT, P.O.CHANDAULI BAZAR, DIST. VARANASI U.P. V/S M/S. CHHOTABHAI JETHABHAI PATEL & CO., RAIL TOLI, GONDIYA CITY 441614, MAHARASHTRA,</p>	<p>M/S. SHASTRI REGISTRATION BUREAU, 2-5 1ST FLOOR, GYAN MANDAL PLAZA MAIDAGIN, VARASASI (U.P) V/S M/S. W.S.KANE & CO, SERVENTS OF INDIA SOCIEYS'S BUILDING OPP. HURKISONDAS HOSPITAL,</p>

				SARDAR VALLABHBHAI PATEL ROAD, MUMBAI-400004
7	DEL-T 3252/60273	642229	M/S. HERO CYCLES LIMITED., HERO NAGAR, G.T ROAD, LUDHIANA (P.B) V/S M/S. THE POPULAR CYCLE MFG.CO.PVT.LTD. HARI PARBAT, M.G. ROAD AGRA (U.P)	M/S. WORLDWIDE REGISTRATION SERVICE., 60/30, NEW ROHTAK ROAD, KAROL BAGH NEW DELHI-11005 V/S M/S. AGRA TRADE MARK SERVICE., 14/6, EMPORIUM BLOCK, SANJAY PLACE, AGRA (U.P)
8	169084	830989	M/S. AUTO SHINES INDIA. E-51, SOUTH ANARKALI, GALI OPP. DR.B.P SINGH NEAR JAGAT PURI, DELHI-110051. V/S M/S. SMART GMBH. LEIBNIZSTRASSE 2, 71032 BOBLINGEN, GERMANY.	M/S. AGGARWAL ASSOCIATES, N-17, JANGPURA EXTENSION, NEW DELHI-110014. V/S M/S. REMFY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA SERCTOR-27 GURGAON-122002 NATIONAL CAPITAL REGION INDIA



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Name of Hearing Officer

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**DR. PRITHPAL KAUR
(ASSISTANT REGISTRAR)**

Date: 05/11/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	174857	1212345	M/S. AMRON ASSOCIATES PVT.LTD, G-81, SECTOR-9, NOIDA (U.P) V/S M/S. OMRON CORPORATION, 801,MINAMIFUDODO-CHO, HORIKAWAHIGASHIRU,SHIKOJ I-DORI, SHIMOGYO-KU, KYOTO-SHI- KYOTO-6008530 JAPAN,	M/S. LALJI ADV, A-48, YOJNA VIHAR DELHI-92. V/S M/S. DE PENNING & DE PENNING, 10, GOVERNMENT PLACE EAST, KOTKATA-700069.
2	DEL – 166208	895536	M/S. TREE-N PRODUCTS PVT LTD, 3030, STREET NO.4, RANJIT NAGAR, NEW DELHI-110008, V/S M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166 BACKBAY RECLAMATION, MUMBAI-400020.	M/S. DELHI TRADE MARK COMPANY, F-171, GHAFAR MARKET, KAROL BAGH NEW DELHI-110005. V/S M/S. ANAND AND ANAND, 57-58 RAJGIR CHAMBERS S.B.S MARG, OPP. OLD CUSTOMS HOUSE FORT, MUMBAI-400023.

3	200960	796262	M/S. PRANACHARYA BHAWAN AYURVEDIC SANSTHAN, VIJAYGARH, ALIGARH (U.P) TM-6 TIME BARRED	M/S. TAJ TRADE MARK AGENCY. ANAND VRINADAVAN, SANJAY PLACE,AGRA-02
4	137497	795946	M/S. STANDARD AUTOMOBILES, 1538/28, NAIWALA, KAROL BAGH, NEW DELHI-110005 V/S M/S. STANDARD COMBINES PVT. LTD., HANDIAYA CHOWK, BARNAL (PB.)	M/S. LALJI (ADV), A-48 , (LALJI HOUSE), YOJNA VIHAR, DELHI-110092. V/S M/S. PURI TRADE MARK CO. 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD LUDHIANA-141003 (PB.)
5	.144148	749131	M/S. H.B.LOOKS COMPANY, 244/144, YAHIYAGANJ, LUCKNOW-22003. (U.P) V/S M/S. RADO USREN AG, BIELSTRASSE 43, LENGNAU, SWITZERLAND.	M/S. R & C REGISTRATION SERVICE, ES-2/322, SECTOR F. JANKIPURAM, LUCKNOW-226021. V/S M/S. DEPENNING & DEPENNING, 10, GOVERNMENT PLACE EAST, KOLKATA-700069.
6	DEL-T- 4069/63291	708627	M/S. GANESH STEEL INDUTRIES, G.T. ROAD, MANDI GOBINDGARH, (PUNJAB) V/S M/S. NAV DURGA STEEL CORPORATION, LOHA BAZAR, MANDI GOBINDGARH, DISTT. FATEHGARH SAHIB (PUNJAB)	M/S. MAHTTA & CO., 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-141001. (PUNJAB) V/S M/S. DELHI REGISTRATION SERVICE., 85/86, GADODIA MARKET, KHARI BAOLI, DELHI-110006
7	DEL-T- 574/51840	528784	M/S. ARKAYLITE ENTERPRISES. F-12-A, TYAGI MARKET , SUDERSHAN PARK, NEW DELHI-110015. V/S M/S. GOLDGE PLASTICS AND	M/S.WORLDWIDE REGISTRATION BUREAU. 718, JOSHI ROAD, KAROL BAGH, NEW DELHI-110005. V/S M/S. VIDHANI TRADE MARKS CO.

			CHEMICAL INDUSTRIES (P) LTD PLAT NO 15 S.S.I INDUSTRIAL AREA G.T KARNAL ROAD, DELHI-110033.	1720/57 FIRST FLOOR,NAIWALA, KAROL BAGH, NEW DELHI-110005
8	RECT DEL- 712	277801	M/S. T.T INDUSTRIES, 12, NEW COLONY, MODEL BASTI, NEW DELHI-5 V/S M/S. D.M.R TEXTILES, P.N. ROAD, TIRUPUR-2	M/S. SHILPI JAIN SHARMA, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI-110054. V/S M/S. V.VEERARAGHAVAN, 10, SECOND MAIN ROAD, C.I.T. COLONY, MYLAPORE, MADARAS-600004.



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1	166924	770388	M/S. BASANT INDUSTRIES, NUNHAI, AGRA- (U.P.) V/S M/S. BASANT ISPAT UDYOG (P) LTD., C-34, FOUNDRY NAGAR, AGRA-282006. (U.P.)	M/S. P.K ARORA, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA (U.P.) V/S M/S. DELHI REGISTRATION SERVICE., 85/86, GADODIA MARKET, KHARI BAOLI, DELHI-110006
2	121490	781924	M/S. ISRAR KHAN IMRAN KHAN TOBACCO. MALUKPUR, BAREILLY, (U P.) V/S M/S. ISRAR IMARAN KHAN. 58, MALUKPUR, BAREILLY (U.P.)	M/S. ISRAR KHAN IMRAN KHAN TOBACCO. MALUKPUR, BAREILLY, (U P.) V/S M/S. NATIONAL TRADE MARK CO., 25, RAM MANDIR MARKET, (OPP. ROXY TALKIES) HING KI MANDI, AGRA-282003.
3	161576	799334	M/S. VIKAS GRAMODYOG SAMITI, 113/174-A, SWAROOP NAGAR	M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR-208012.

			<p>KANPUR, (UP) V/S M/S. RAM NAGAR KHADI GRAMODYOG VIKAS SAMITI, A-2/32A, KAMESHWAR MAHADEV, MACHHODARI, VARANASI, (UP.)</p>	<p>V/S M/S. SHUKLA TRADE MARK CO. 71, CANNING STREET, ROOM NO. C-518 5TH FLOOR, BAGREE MARKET, KOLKAT-700001,</p>
			<p>M/S. B.P.R ELECTRICALS, BE-345-A STREET NO.2, HARI NAGAR, NEW DELHI-110064. V/S M/S. PHILIPS BRAKE RUBBER CO. 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE DELHI-110006.</p>	<p>M/S. SUPER TRADE MARK CO. 159-E, KAMLA NAGAR, DELHI-110007. V/S M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI-110006.</p>
5	DEL-T- 3737/61658	914880	<p>M/S. RICO SOAP & CHEMICAL INDUSTRIAL, MANDI BAGH KHAZANCHIAN, LUDHIANA-141008 (PB) V/S M/S. RICO SKIN CARE LIMITED, UNILEC HOUSE, KINGS LANE, ENGLEFIELD GREEN, SURREY TWROOTE, ENGLAND,</p>	<p>M/S. RICO SOAP & CHEMICAL INDUSTRIAL, MANDI BAGH KHAZANCHIAN, LUDHIANA-141008 (PB) V/S M/S. L.S DAVAR & CO, 5/1 (1ST FLOOR) KALKAJI EXTENSION. NEW DELHI-110019</p>



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NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. PRITHPAL KAUR
(ASSISTANT REGISTRAR)**

Date:10/11/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3269/60232	701874	M/S. SAMSON LABORATORIES (P) LTD., SHIV MANDIR LANE, ALIPUR, DELHI-110036. v/s M/S. ANGLO FRENCH DRUGS & INDUSTRIES LTD., 41, 3 RD CROSS, V BLOCK, RAJAJI NAGAR, BANGLORE-560010.	M/S. CAPITAL REGISTRATION SERVICE, 2063/39, HARI SINGH NALWAST, KAROL BAGH, NEW DELHI-110005. v/s M/S. W.S KANE & CO., SERVANTS OF INDIA SOCIETY'S BUILDING SARDAR VALLABHAI PATEL ROAD, BOMBAY-400004.
2	DEL-T-2689/58412	703057	M/S. CLEAR TOUCH COSMETICS, B-610, SUDARSHAN PARK, NEW DELHI-110015. v/s M/S. SHEEBA COSMETICS INDIA, B-427, SUDARSHAN PARK, NEW DELHI-110015	M/S. CLEAR TOUCH COSMETICS, B-610, SUDARSHAN PARK, NEW DELHI-110015. v/s M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, DELHI-110006.

3	164620	770441	<p>M/S. MAHAJAN GASKET INDUSTRIES, A-90, OM VIHAR, UTTAM NAGAR, NEW DELHI-110059.</p> <p>v/s</p> <p>M/S. JHALANI UDYOG PVT. LTD., 3641, GALI LOHE WALI, CHAWRI BAZAR, DELHI-110006.</p>	<p>M/S. LALJI ADV., A-48 (LALJI HOUSE), YOJNA VIHAR, DELHI-110092.</p> <p>v/s</p> <p>M/S. DELHI REGISTRATION SERVICE., 85/86, GADODIA MARKET, KHARI BAOLI, DELHI-110006</p>
4	161905	797863	<p>M/S. VICTOR TOOLS CORPORATION, OUTSIDE INDUSTRIAL AREA, JALANDHAR-144004.</p> <p>v/s</p> <p>M/S. VICTOR TOOLS PRIVATE LIMITED., A-3, FOCAL POINT, JALANDHAR-144004</p>	<p>M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1ST FLOOR SANJAY GANDHI MARKET, B.M.C CHOWK, JALANDHAR-144001.</p> <p>v/s</p> <p>M/S. S. HANDA & CO., B-XVIII/18, PURIAN MOHALLA, BATALA-1430505 (PUNJAB)</p>
5	177599	971553	<p>M/S. BHP ENGINEERS (P) LTD, 243, UDYOG VIHAR, PHASE-I, GURGOAN-122016. (HARYANA)</p> <p>v/s</p> <p>M/S. BHP BILLITON LIMITED, 180 LONSDALE STREET, MELBOURNE, VIC 3000, AUSTRALIA</p>	<p>M/S. INDIAN TRADE MARK CO, 91, CROKERY MARKET, SADAR BAZAR DELHI-110006.</p> <p>v/s</p> <p>M/S. LALL & SETHI, M-19A, SOUTH EXTENSION-II, NEW DELHI-110049</p>



INTELLECTUAL
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Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

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Name of Hearing Officer

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DR. PRITHPAL KAUR
(ASSISTANT REGISTRAR)

Date: 12/11/2015

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	167496	727343	M/S. SHAKTI PHARMA, RAIWAY ROAD, KASGAOJ, 207123, DISTT. ETAH, UP. V/S M/S. GLAXOSMITHKLINE PHARMACEUTICALS LIMITED, 252, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025.	M/S. P.K ARORA, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA (U.P) V/S M/S. GLAXOSMITHKLINE PHARMACEUTICALS LIMITED, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025
2	DEL-T 4641/101837	754201	M/S. ASIA PACIFIC BREWERIES LIMIED, #21-00 ALEXANDARA POINT, 438 AKEXABDRA ROAD, SINGAPORE-119958, V/S M/S. ITC LIMITED, VIRGINIA HOUSE, 37, JAWAHARLAL NEHRU ROAD, KOLKATA-700071	M/S. REMFRY & SAGAR, REMRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR-27, GURGOAN-122002. V/S M/S. DASWANI & DASWANI, JABAKUSUM HOUSE, 1 ST FLOOR 34 CHITTARANJAN AVENUE, KOLKAT-700012

3	146470	779229	<p>M/S. FECO ENGINEERS (INDIA), KHALWARA ROAD, PHAGWAR (PB). V/S M/S. KARAN MOTORS PVT.LTD, B-67, MAYAPURI INDUSTRIAL AREA, PHASE-I, NEW DELHI-110064.</p>	<p>M/S. MAHTTA & CO, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-141001 (PB) V/S M/S. VIDHANI TRADE MARK CO, 1720/57, 1ST FLOOR, NAIWALA KAROL BAGH, NEW DELHI-110005.</p>
4	156694	799439	<p>M/S. VETSFARMA LTD, POLICE LINES ROAD, JALANDHAR CITY-144001. (PB.) V/S M/S. GLAXOSMITHKLINE PHARMACEUTICALS LIMITED, 252, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025</p>	<p>M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1ST FLOOR, UPSTAIR DOON BAKERS, SANJAY GANDHI MARKET, B.M.C.CHOWK, JALANDHAR-144001. (PB.) V/S M/S. GLAXOSMITHKLINE PHARMACEUTICALS LIMITED, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025</p>
5	168363	961388	<p>M/S. WELCURE DRUGS & PHARMACEUTICALS LTD, 301-305, MOHAN PLACE,LSC, 'C' BLOCK, SARASWATI VIHAR, DELHI-110034. V/S M/S. CENTAUR DRUG HOUSE PVT. LTD, PLOT NO.39, TIVIN INDUSTRIAL ESTATE, KARASWADA,MAPUSA, GOA-403526</p>	<p>M/S. WELCURE DRUGS & PHARMACEUTICALS LTD, 301-305, MOHAN PLACE,LSC, 'C' BLOCK, SARASWATI VIHAR, DELHI-110034. V/S M/S. ASIAN PATENT BUREAU, 22-23, 2ND FLOOR 160, D.N ROAD FORT, MUMBAI-400001</p>